

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The present data reporting system from banks does not generate information in the manner asked for. However, information which is

available only in respect of loans advanced by commercial banks in the priority sector for the year ended December, 1988 as furnished by Reserve Bank of India for the districts of Vidisha, Raisen and Sehore of Madhya Pradesh is as under:-

<i>Districts</i>	<i>Amount of loans advanced by commercial banks upto December, 1988 (Rs. in crores)</i>
Vidisha	12.48
Raisen	6.58
Sehore	8.40

Reserve Bank of India has reported that the data regarding the number of persons to whom the above loans have been advanced is not available.

Opening of Bank Branches in Vidisha, Raisen and Sihore Districts of Madhya Pradesh

2741. SHRI PRATAP BHANU SHARMA: Will the Minister of FINANCE be pleased to state the number of new branches of the nationalised banks and regional rural banks proposed to be opened in Vidisha, Raisen and Sihore districts of Madhya Pradesh during the current financial year, district-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): Under the current Branch Licensing Policy for 1985-90, Reserve Bank of India (RBI) has allotted 12.3 and 8 centres to commercial banks including Regional Rural Banks for opening branches in Vidisha, Raisen and Sehore Districts of Madhya Pradesh. Out of these, banks have opened branches at 5, 3 and 7 centres

respectively. Thus, 7 licences in Vidisha District and 1 licence in Sehore District are pending with banks. In addition, RBI has allotted to banks 10 centres in Vidisha District and 7 centres in Raisen District under Service Area Approach to rural lending. RBI has advised the banks to open branches at the allotted centres expeditiously except in rare cases where minimum basic infrastructural facilities are not available

Licences for opening of Bank Branches in Kerala

2742. SHRI P.A. ANTONY: Will the Minister of FINANCE be pleased to state:

(a) the number of licences issued for opening of new bank branches in Kerala during the last five years;

(b) the number of branches, out of the above, which have been opened; and

(c) the average utilisation of these licences in the State as compared to the national average?

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